

## Star India Pvt Ltd Vs Mahalakshmi Digital Cable And Communication Ltd And Anr, Ap

**Court:** Telecom Disputes Settlement And Appellate Tribunal

**Date of Decision:** July 18, 2024

**Hon'ble Judges:** Ram Krishna Gautam, Member

**Bench:** Single Bench

**Advocate:** Ranjeet Singh Sidhu, Gaurav Lasiyal, Sanidhya Maheshwari, Upender Thakur, Yasheshvi Vashishtha, Kavya Singh

### Judgement

1. Case taken up. Learned Counsel for Petitioner as well as Respondent Nos. 01 & 02 are present.

2. Written submission by Petitioner and Respondent No. 01, is on record, whereas, by Respondent No. 02, it could not be filed. It appears that the

same is not to be filed. A request is for fixing a date on the ground of arguing Counsel for Respondent No. 02.

3. List the matter on 12.09.2024 for further hearing.